

Funds released from CRF

2709. SHRI GARIKAPATI MOHAN RAO:

SHRI C.M. RAMESH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of proposals received by Government from States for release of funds under the Central Road Fund (CRF) during the last three years, State-wise;

(b) the action taken by Government on these proposals, State-wise;

(c) by when the pending proposals are likely to be cleared;

(d) whether any mechanism is in prevalence to monitor the spending pattern of these funds; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHAN PAL): (a) and (b) The State-wise details of the CRF accrual and releases during the last three years is given in Statement (*See below*).

(c) to (e) The funds for development of State roads under Central Road Fund (CRF) scheme are distributed to the States on the basis of 30% weightage to fuel consumption and 70% weightage to the geographical area of the States. The release of funds from CRF to the States depends on the utilization of the released amount, submission of utilization certificates (UCs) and the progress of approved works.

Statement

*Details showing State-wise accrual and release during
the last three year under CRF*

(₹ in crore)

Sl. No.	Name of the States	2011-12		2012-13		2013-14	
		Accrual	Release*	Accrual	Release*	Accrual	Release*
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	191.06	187.65	196.09	199.63	197.24	197.24
2.	Arunachal Pradesh	40.24	55.36	41.49	46.05	41.49	33.27
3.	Assam	44.42	33.53	46.02	32.04	46.02	18.28
4.	Bihar	62.00	20.17	64.61	58.33	64.38	45.47
5.	Chhattisgarh	74.97	46.31	77.30	52.31	77.53	54.07

1	2	3	4	5	6	7	8
6.	Goa	6.60	0.00	6.57	1.10	6.35	18.37
7.	Gujarat	135.00	132.58	139.42	139.42	141.01	100.70
8.	Haryana	66.17	64.99	67.56	136.69	66.42	66.42
9.	Himachal Pradesh	31.22	26.04	32.19	23.07	32.19	24.80
10.	Jammu and Kashmir	110.59	108.61	113.58	111.93	113.80	79.19
11.	Jharkhand	50.56	16.28	52.14	30.00	51.46	46.14
12.	Karnataka	133.67	131.28	138.29	138.29	138.06	138.06
13.	Kerala	45.29	0.00	46.47	124.86	46.70	70.40
14.	Madhya Pradesh	173.02	233.87	179.55	197.79	178.87	178.87
15.	Maharashtra	225.57	0.00	234.63	234.63	236.67	621.40
16.	Manipur	11.43	5.84	11.56	5.95	11.79	6.03
17.	Meghalaya	13.41	16.50	13.83	13.83	14.06	11.40
18.	Mizoram	10.55	6.90	10.88	3.63	10.88	5.55
19.	Nagaland	8.57	11.53	8.84	15.55	8.84	0.00
20.	Odisha	91.46	110.47	94.53	33.20	93.85	53.68
21.	Punjab	57.82	105.32	57.36	62.25	56.22	55.83
22.	Rajasthan	201.16	196.92	207.43	187.18	208.56	221.22
23.	Sikkim	3.96	4.05	4.08	2.56	4.08	0.00
24.	Tamil Nadu	123.78	160.10	128.77	128.77	129.90	127.82
25.	Tripura	5.94	9.81	6.12	0.00	6.12	3.79
26.	Uttarakhand	33.19	0.00	34.01	34.01	33.78	119.46
27.	Uttar Pradesh	180.28	177.06	184.76	184.76	182.72	182.72
28.	West Bengal	66.62	63.33	68.92	68.92	68.01	86.81

* Funds to some states have been released more than accrual of a State from the unspent balance of previous years of that States.

New system for construction of roads

2710. SHRI KALPATARU DAS: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is proposed to bring in a new system to fast-track construction of roads under Build-Operate-Transfer (BOT) process;

(b) if so, the details thereof;